

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 171 of 2012

Dated : 12th September, 2013

In the matter of:

**Tata Power Delhi Distribution Co. Ltd.
Versus**

...Appellant(s)

Delhi Electricity Regulatory Commission

...Respondent (s)

ORDER

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **25.09.2013**.

COURT MASTER